

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` **KOLKATA**

C.P(IB) No. 372/KB/2017

107

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		State Bank of India -Vs- Zion Steel Ltd			
Under Section		7 IBC			
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)			Appearing on behalf of	Signature with date
1.	SIDHA	RTHA	SHARMA) Colposite Debto	0

1. Sumi Devoale 3 Resolution Professional.

ORDER

5 mt Devodice 6-1477

Gulmar

Ld. Pr. CA for the corporate debtor is present. Resolution Professional (RP) is not present.

RP is directed to file progress report within 15 days from today.

List on 24/11/2017.

Sd (Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)